

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO.1513
TO BE ANSWERED ON 12.12.2023

NATIONAL TRUST

1513. DR. T.R. PAARIVENDHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disabilities is functioning under the administrative control of the Ministry;
- (b) if so, the total number of such trusts that are functioning presently;
- (c) the motive and purpose for which the trust has been constituted; and
- (d) the total number of people including from Tamil Nadu getting help/assistance/welfare from these Trusts for the last five years?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

- (a): Yes, The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation (Intellectual Disability) and Multiple Disabilities is functioning under the administrative control of the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice & Empowerment.
- (b): The National Trust is only such office under Department of Empowerment of Persons with Disabilities, Ministry of Social Justice & Empowerment.
- (c): The objectives of the National Trust are:-
 - i. To enable and empower persons with disability to live as independently and as fully as possible within and as close to the community to which they belong;
 - ii. To strengthen facilities to provide support to persons with disability to live within their own families;
 - iii. To extend support to registered organizations to provide need based services during period of crisis in the family of persons with disability;
 - iv. To deal with problems of persons with disability who do not have family support;
 - v. To promote measures for the care and protection of persons with disability in the event of death of their parents or guardians;
 - vi. To evolve procedure for the appointment of guardians and trustees for persons with disability requiring such protection;

- vii. To facilitate the realisation of equal opportunities, protection of rights and full participation of persons with disability; and
- viii. To do any other act which is incidental to the aforesaid objects.

(d): The number of beneficiaries of National Trust schemes in the country (including Tamil Nadu) during the last five years is as follows:-

S. No.	Schemes	2018-19		2019-20		2020-21		2021-22		2022-23	
		Total no. of Benf. including Tamil Nadu	No. of Benf. in Tamil Nadu	Total no. of Benf. including Tamil Nadu	No. of Benf. in Tamil Nadu	Total no. of Benf. including Tamil Nadu	No. of Benf. in Tamil Nadu	Total no. of Benf. including Tamil Nadu	No. of Benf. in Tamil Nadu	Total no. of Benf. including Tamil Nadu	No. of Benf. in Tamil Nadu
1	Disha (Early Intervention and School Readiness) Scheme	317	10	480	23	497	25	399	26	327	17
2	Vikaas (Day Care for 10+ years)Scheme	637	43	518	43	790	79	813	70	724	57
3	Disha-cum-Vikaas (Day Care) Scheme	989	30	989	0	1325	0	1232	0	1059	0
4	Samarth (Respite Care Residential) Scheme	211	21	111	28	160	34	351	71	231	31
5	Gharaunda (Group Home for Adults) Scheme	235	0	275	0	275	0	450	0	310	0
6	Samarth-cum-Gharaunda (Residential) Scheme	160	20	179	20	304	30	351	30	320	30
7	Niramaya (Health Insurance) Scheme	96715	1608	77086	1620	174979	1201	113292	1258	187273	2047
	Total	99264	1732	79638	1734	178330	1369	116888	1455	190244	2182
